

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3944
ANSWERED ON:13.12.2002
WELFARE BOARD FOR PHYSICALLY CHALLENGED
KAILASH MEGHWAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have set up a National Trust for the welfare of the physically challenged with a corpus fund of Rs.100 crore for Autism, Cerebral Palsy, Mental Retardation and multiple disabilities;
- (b) if so, the details thereof;
- (c) the amount released to these Boards during the last three years, State-wise and year-wise;
- (d) whether the Government propose to set up Welfare Boards for the physically challenged in all the States and Union Territories of the country; and
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a), (b) &(c) Yes, Sir. The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities has come into being in July 2000. Social , financial and physical security of a comprehensive nature for persons with severe disabilities is the ultimate goal of the National Trust

The instrumentality of the National Trust is through

- (i) the Local Level Committees at District Level and
(ii) Registered Organisations including Parents` Associations at various levels. The schemes for establishment of relief institutions and training of care givers are being implemented by the National Trust. The amount sanctioned under these schemes, State wise, since the inception of the Trust is indicated in the statement attached.

(d) No, Sir.

(e) Does not arise.

(f) The Government is making vigorous efforts to improve out-reach services through camp approach for distributing aids and appliance to the persons with disabilities. Five Composite Rehabilitation Centres and four Regional Rehabilitation Centers are already set up. It is proposed to set up 104 District Disability Rehabilitation Centres (DDRCs) during the current year. 74 DDRCs are already functional. In addition, assistance has been provided to States/U.Ts under National Programme for Persons with Disabilities to train field level workers and to establish a referral system for Persons with Disabilities from grass roots level upwards. Over 800 Non-Governmental Organisations are also being assisted under the Schemes to Promote Voluntary Action for Persons with Disabilities (Umbrella Scheme) and Assistance to Disabled for Purchase/Fitting of Aids and Appliances (ADIP).
Annexure referred to in answer to part (a),(b) & (c) of Lok Sabha Unstarred Question No.3944 to be answered on 13.12.2002

S.No.	State/U.T.	Local Level Committees (Amount in Rs. Lakhs)	Registered Organisations implementing Reach & Relief Schemes and Training for Care Givers (Amount in Rs. Lakhs)
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2001-2002 on 30.11.2002	2002-2003 (As on 30.11.2002)	2001-2002 (As on 30.11.2002)	2002-2003 (As on 30.11.2002)
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1. Andhra Pradesh	1.40	0.70	43.33	1.00
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2. Assam 0.30 Nil 10.44 Nil
3. Bihar 0.10 2.00 29.00 4.00
4. Chandigarh 0.10 Nil Nil Nil
5. Chattisgarh 0.20 0.80 Nil 1.00
6. Dadra & Nagar Haveli 0.10 Nil Nil Nil
7 Daman & Diu 0.10 Nil Nil Nil
8. Delhi 0.20 0.60 11.23 3.82
9. Goa 0.10 Nil 4.71 6.34
10. Gujarat 1.10 Nil 63.36 Nil
11 Haryana 0.70 0.30 2.28 Nil
12. Himachal Pradesh 0.90 0.30 11.18 Nil
13. Jharkhand Nil Nil 1.00 Nil
14. Karnataka 1.90 0.40 9.34 4.59
15. Kerala 0.60 0.20 45.04 1.00
16. Madhya Pradesh 3.30 0.50 Nil 8.89
17. Maharashtra 3.00 0.10 14.80 Nil
18. Manipur Nil 0.20 11.80 12.87
19. Meghalaya 0.50 0.20 Nil Nil
20. Nagaland 0.70 Nil Nil Nil
21. Orissa 2.30 0.60 1.00 12.39
22. Pondicherry 0.10 Nil Nil 1.00
23. Punjab 1.40 Nil 14.23 1.00
24. Rajasthan 2.30 0.60 32.96 Nil
25. Sikkim 0.10 Nil Nil Nil
26. Tamil Nadu 2.40 0.40 58.50 2.00
27. Tripura 0.40 Nil 11.22 Nil
28. Uttar Pradesh 1.40 0.50 27.99 3.00
29. Uttaranchal 0.20 Nil Nil Nil
30. West Bengal 1.80 Nil 79.63 4.00